

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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October 18, 2012

Certificate of Registration of Venkataraya Finance Private Limited Cancelled

The Reserve Bank of India has on August 29, 2012 cancelled the certificate of registration No. B-09.00366 dated July 20, 2001, issued to Venkataraya Finance Private Limited, having its registered office at 12-69-6, Industrial Area Road, Tanuku-534211, West Godavari District, Andhra Pradesh for carrying on the business of a non-banking financial institution as the company has voluntarily exited from carrying on NBFI activities. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad Assistant General Manager

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